

## **NOTICE**

Pursuant to the request made by the Bar, all Courts shall function in hybrid mode on 4<sup>th</sup> June, 2026. Advocates who wish to do so may attend and participate in the proceedings physically.

**Patna High Court**  
**Dated, 3<sup>rd</sup> June, 2026**

**By order of Hon'ble Court**

**Sd/-**  
**I/C Joint Registrar (List)**